

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-80/2016
In
OA-488/2015**

New Delhi this the 11th day of August, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

1. Ram Kishan, Aged-54 Years,
S/o Sh. Birbal,
Gateman (Retired) while working
Under PWI-Gohana (Delhi Division)
R/o Vill. Gilodh Kalan, Chawla Colony,
Rohtak (Har.) ... Petitioner
(By Advocate: Sh. Kuldeep Sharma for Mr. Yogesh Sharma)

Versus

1. Sh. Arun Arora,
Divisional Railway Manager,
Northern Railway, Delhi Division,
State Entry Road, New Delhi. ... Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Learned counsel for the respondents has submitted that the order of this Tribunal has been challenged before Hon'ble High Court of Delhi by the respondents by means of Writ Petition No. 2646/2016 along with an application for stay. Vide order dated 31.3.2016, the Hon'ble High Court has issued notice in this C.P. On this ground, he has prayed that this CP may be closed.

2. In view of the aforesaid submissions, this CP is closed. The petitioner shall, however, be at liberty to revive the same in case order of this Tribunal survives after decision in the Writ Petition.

**(Raj Vir Sharma)
Member (J)**

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**(Shekhar Agarwal)
Member (A)**